GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

RAJYA SABHA UNSTARRED QUESTION NO. 3388

ANSWERED ON- 31/03/2023

WOMEN EMPLOYED IN RESEARCH INSTITUTES

3388 SMT. SANGEETA YADAV:

Will the Minister of *Agriculture and Farmers Welfare* be pleased to state:

- (a) the number of women employed full time in the in-house R&D establishments as on date in research institutes of DARE;
- (b) the number of women agri-scientists who received prestigious scholarships from the Ministry in the last five years, the details thereof; and
- (c) whether the Ministry will favorably consider starting any scheme for re-intake of women scientists who had to quit research due to marriage or maternity leave?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a): As on date, there are 3044 women employed full time in the in-house R&D establishments in research institutes of Indian Council of Agricultural Research (ICAR) under Department of Agricultural Research and Education (DARE).
- **(b):** The number of women agri-scientists who received prestigious scholarships from the ICAR in the last five years are as follows:

Schemes	2018-19	2019-20	2020-21	2021-22	2022-23
National Professor	1	1	1	0	1
National Fellow	2	2	2	0	2
Emeritus Scientist	6	6	9	5	5
Emeritus Professor	5	5	5	7	7
Total	14	14	17	12	15

(c): To take care of special needs of women employees, including women scientists, related to maternity and related obligations, in accordance to the leave rules of Government of India, the women employees of ICAR are entitled to avail Maternity Leave for a period of 180 days at each occasion, for the birth of first two surviving children. They are also entitled for grant of Child Care Leave (CCL) for 730 days for taking care of two eldest surviving children.

However, there is no specific scheme in ICAR for re-intake of such women scientists.